

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 102
IB-940/ND/2020**

IN THE MATTER OF:

M/s Shri Garuna Management Service Pvt. Ltd.

...PETITIONER

Vs

M/s Amritsar MSW Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 18.09.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor :Mr. Rohit Choudhry, Advocate

For the Respondent/Corporate Debtor :

ORDER

Heard the submissions made by the counsel for the petitioner. Serve notice on the corporate debtor within 10 days and matter may be listed after 10 days. Post the matter to 28th September, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Annu)